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06/07/23

HIGH COURT OF DELHI: NEW DELHI

No. ³² D-2/Gaz.IA/DHC/2023

Dated. the ^{5th} July, 2023

ORDER

Hon'ble the Chief Justice of this Court has been pleased to confer the following powers on Ms. Anju Bajaj Chandna on her posting/transfer as Principal District & Sessions-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex:

- (i) To transfer cases amongst the courts functioning at Rouse Avenue Court Complex in order to rationalize the work in the courts functioning at the said court complex and/or any other exigency[ies] of work; and
- (ii) To act as Head of Department of the Rouse Avenue Court Complex, DDU Marg, New Delhi.

Note:

The officers posted at the Rouse Avenue Court Complex shall be under the administrative control of the Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, DDU Marg, New Delhi.

BY ORDER OF THE COURT

sd/-

(RAVINDER DUDEJA)
REGISTRAR GENERAL

Dated. the ^{5th} July, 2023

Indst. No

D-2/Gaz.IA/DHC/2023

Copy forwarded for information and necessary action to:-

- 1 All the Principal District & Sessions Judges, Delhi.
- 2 The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- 3 The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
- 4 The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
- 5 The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
- 6 The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
- 7 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
- 8 The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
- 9 The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 50815-830 /Power/Gaz/2023

Sub:-Order

Dated

7 JUL 2023

Copy forwarded for information and necessary action to :-

1. The Sr. AO(I)/AO(J)/DDO, Administration Branch (I,II&III), General Branch, Accounts Branch, Facilitation Branch, Filing Section (Central) Tis Hazari Courts, Delhi.
2. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
3. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
4. The R&I Branch (Central) for uploading on Layers.

(KAVERI BAWEJA)

District Judge (Commercial Court)
Officer In-Charge Judicial Branch, Central
For Principal District & Sessions Judge (HQs)
Delhi

1. Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
3. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
4. The Director General, Narcotics Control Bureau, West Block, I Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
5. The Commissioner of Police, Police Headquarters, New Delhi.
6. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
7. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
8. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, N.Delhi.
9. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
10. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
11. All Registrars, Delhi High Court, New Delhi.
12. The Joint Registrar (Vigilance- I), Delhi High Court, New Delhi.
13. The Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
14. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
15. The Pay & Accounts Officer, Tis Hazari, Delhi.
16. The Joint Registrar (IT), DHC, with request to display this order on the website of Delhi High Court.
17. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
18. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
19. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
20. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
21. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
22. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
23. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
24. Personal file of the officer concerned.
25. Guard File.



(Raj Kumar Rawat)
Joint Registrar (Gazette-IA)

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